

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1907

ANSWERED ON:15.03.2005

ANTI-INSURGENCY OPERATIONS IN TRIPURA

Kalmadi Shri Suresh;Sonowal Shri Sarbananda;Subba Shri Moni Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a high power delegation led by him has recently visited various parts of North Eastern Region to review anti-insurgency operation in the region;
- (b) if so, the details of the problems discussed there, State-wise;
- (c) the details of progress in regard to implementation of Assam Accord;
- (d) whether problems relating to erection of barbed wire fencing along the Indo-Bangla border and revamping of rehabilitation scheme of the ultras who lay down arms were also discussed; and
- (e) the remedial action taken by the Government to solve the various problems of the region?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a),(b),(c),(d)&(e): Union Home Minister accompanied by Shri Sriprakash Jaiswal, Minister of State for Home Affairs and senior officials of Ministry of Home Affairs visited Tripura, Mizoram and Assam from 30th Jan'05 to 2nd Feb'05. During the visit, the Home Minister discussed and reviewed specific issues relating to internal security, disaster management and development with the Governors, Chief Ministers and senior officials of these three States. A Conference of Chief Ministers of North Eastern States was separately held on 1st Feb'05 at Guwahati for reviewing issues relating to internal security, disaster management and development of the North Eastern States.

During the visit of Union Home Minister to Agartala on 30th Jan'05, the officials of State Government of Tripura discussed, interalia, problems being faced by inhabitants of border villages which are located within 150 yards of Indo-Bangladesh border. In order to redress the problems of these inhabitants; the State Governments of Assam, West Bengal, Tripura, Meghalaya and Mizoram have been advised to furnish further details in the matter.

For Implementing the provisions of Assam Accord, action has already been taken. However, implementation of some of the clauses of the Accord needs continuous monitoring. Central Government has been holding tripartite meetings with representatives of Government of Assam and all Assam Students Union (ASU) to review implementation of various clauses of Assam Accord. During his visit to Guwahati on 1st Feb'05, Union Home Minister further reviewed the implementation of various clauses of the Assam Accord at a meeting which was attended by Governor and Chief Minister, Assam, State Minister for implementation of Assam, Accord and senior official of Government of India and Government of Assam.